

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-307**  
IB-3357/ND/2019

**IN THE MATTER OF:**

Variety Services Saket Pvt Ltd

**Vs**

S.M. Machines Pvt Ltd

...Applicant

...Respondent

**SECTION**

u/s 9 IBC code 2016

Order delivered on 29.01.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**

**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Prachi Johri

For the Respondent :

**ORDER**

None present on behalf of the parties, in the interest of justice.

Adiourned to **18.02.2020.**

sd/-  
(K.K. VOHRA)  
MEMBER (T)

sd/-  
(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)

(Khushboo)